

SPECIAL BENCH
COURT - I

O-210

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.(CAA)/133(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	BENTEC INDIA LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Mr.Amitabh Shukla, Adv.]For the Applicant

Mr.Prakash Ch. Pandey,Adv.]

Mr.Alok Tandon, JD] For the office of RD(ER) MCA

O R D E R

1. Ld.Counsel for the Applicant present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. Ld.Counsel for the Applicant seeks time to file Supplementary Affidavit.
3. At request, One week time is granted for the same.
4. List this matter on **09/08/2024**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)